

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 34 of 2012**

**Dated : 8<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Power Generation Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Sanjay Sen  
Mr. Hemant Singh  
Mr. Anurag Sharma

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan for R-1

**ORDER**

Both the learned counsel for the parties have finished their arguments.

Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent will file the Written Submissions on or before 18.10.2012 after serving copy on the other side. Thereafter, Mr. Sanjay Sen, the learned counsel for the Appellant will file the Written Submissions on or before 22.10.2012 after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**